

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1471 of 2019**

**In the matter of:**

**Fourth Dimension Solutions Ltd. ....Appellant**

**Vs.**

**Ricoh India Ltd & Ors. ....Respondents**

**Present:**

**Appellant: Ms. Astha Nigam, Advocate**

**Respondents: Ms. Pooja Mahajan and Ms. Mahima Singh, Advocates  
for Resolution Professional.  
Mr. Krishnendu Datta, Mr. Prateek Kumar, Ms.  
Raveena Rai and Mr. Rohit Ghosh, Advocates for R-2 &  
R-3.**

**With**

**Company Appeal (AT) (Insolvency) No. 100 of 2020**

**In the matter of:**

**Connect Residuary Pvt. Ltd. ....Appellant**

**Vs.**

**Krishna Chamadia & Ors. ....Respondents**

**Present:**

**Appellant: Mr. Ramji Srinivasan, Senior Advocate with Mr Nazish  
Alam, Mr. T. N. Durga Prasad, Mr. Shikhar Singh,  
Mr. Rishab Kapoor and Mr. Rohan Narula, Advocates.**

**Respondents: Ms. Pooja Mahajan and Ms. Mahima Singh, Advocates  
for Resolution Professional.  
Mr. Krishnendu Datta, Mr. Prateek Kumar,  
Ms. Raveena Rai and Mr. Rohit Ghosh, Advocates for R-  
2 & R-3.**

**With**

**Company Appeal (AT) (Insolvency) No. 101 of 2020**

**In the matter of:**

**Connect Residuary Pvt. Ltd.**

**....Appellant**

**Vs.**

**Krishna Chamadia & Ors.**

**....Respondents**

**Present:**

**Appellant:** Mr. Ramji Srinivasan, Senior Advocate with Mr Nazish Alam, Mr. T. N. Durga Prasad, Mr. Shikhar Singh, Mr. Rishab Kapoor and Mr. Rohan Narula, Advocates.

**Respondents:** Ms. Pooja Mahajan and Ms. Mahima Singh, Advocates for Resolution Professional.  
Mr. Krishnendu Datta, Mr. Prateek Kumar, Ms. Raveena Rai and Mr. Rohit Ghosh, Advocates for R-2 & R-3.

**With**

**Company Appeal (AT) (Insolvency) No. 109 of 2020**

**In the matter of:**

**Sales Tax Department, State of Maharashtra**

**....Appellant**

**Vs.**

**Ricoh India Ltd. & Ors.**

**....Respondents**

**Present:**

**Appellant:** Mr. Prashant S. Kenjale, Advocate

**Respondents:** Ms. Pooja Mahajan and Ms. Mahima Singh, Advocates for Resolution Professional.  
Mr. Krishnendu Datta, Mr. Prateek Kumar, Ms. Raveena Rai and Mr. Rohit Ghosh, Advocates for R-2 & R-3.

**ORDER**

**11.02.2020:** Let the pleadings be completed by the Respective parties concerned. One weeks' time is granted for filing of Reply. Thereafter, one weeks' time is granted to the Appellant for filing of Rejoinder.

The Registry is directed to List the matter on **20<sup>th</sup> March, 2020**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

am/sr/rr